

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4794
ANSWERED ON:23.04.2013
CHANGE IN NAMES OF CITIES
Verma Shri Sajjan Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is mandatory to obtain the approval of the Union Government by the State Governments for changing the names of cities, towns, etc. in their respective State;
- (b) if so, the details thereof; and
- (c) the details and status of proposals for changing the names of cities, town, etc. received from various States during each of the last three years, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a): Yes, Madam.

(b): Executive instructions have been issued to all State Governments regarding the procedure to be adopted for renaming villages/ towns/ cities etc. These are also applicable for renaming of a Railway Station. The proposals for renaming a town/ city/ village/ railway station are to be submitted by the State Governments to the Central Government for approval. Though Central Government accords approval, Gazette Notification giving effect to the change is issued by the State Government concerned.

(c): The details are as Annexure.